

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURAJIT DEY

Petition(s) for Special Leave to Appeal (C) No(s). 13352/2014

INSHAD ALI

Petitioner(s)

VERSUS

U.P POWER CORPORATION LTD

Respondent(s)

Date : 15/12/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s)

Mr Amar Deep Sharma, Adv.

Mr Rakesh U Upadhyay, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The ld. Counsel for the sole respondent is at liberty
to file counter affidavit, if any, within four weeks.

List again on 13.2.2015.

(SURAJIT DEY)
Registrar